

(b) whether it is a fact that in most of the individual complaints filed before the Commission, the complainant is from the Scheduled Cast and the Commission is also composed entirely of Scheduled Castes; and

(c) whether to ensure equity and fair play there should also be a non-Scheduled Caste member in the Commission?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT) : (a) As per Article 338 of the Constitution of India, Chairman, Vice-Chairman and the Members of the National Commission for Scheduled Castes (NCSC) are appointed by the President.

(b) and (c) The NCSC has the mandate to investigate and monitor all matters relating to safeguards provided to scheduled castes and has the duty to enquire into specific complaints relating to deprivation of rights and safeguards of the scheduled castes.

Central scheme to improve quality of life of older persons

1519. SHRI SHIVANAND TIWARI : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether there is a central scheme to improve the quality of life of the older persons in the country;

(b) if so, the State-wise details of list of NGOs involved in the scheme since its inception and number of day care centres established; and

(c) the details of NGOs along with their names involved in the scheme in Bihar including the number of beneficiaries in the State?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT) : (a) Yes sir, the Ministry is implementing the Central Sector Scheme of assistance for Integrated Programme for Older Persons with the objective of improving the quality of life of senior citizens by providing basic amenities like shelter, food medical care and recreation opportunities etc. through providing support for capacity building of Government/Non Government Organisations/Panchayati Raj Institutions/Local Bodies etc for running of Old Age Homes, Day Care Centres and Mobile Medicare unit etc.

(b) Statement showing the State- wise list of NGOs involved in the scheme including the name of day care centres are at Annexure. [See Appendix 230 Annexure No. 14]

(c) The number of beneficiary under the scheme in the State of Bihar during the last three year are as under:

| Sl. No. | Year | Beneficiary |
|---------|---------|-------------|
| 1. | 2010-11 | 75 |
| 2. | 2011-12 | 25 |
| 3. | 2012-13 | 150 |

The details of NGOs State-wise including Bihar along with their names involved in the scheme are given in the Statement.

Statement

Name of NGOs in Bihar receiving grant under the Scheme of Integrated Programme for Older Persons (IPOP)

| Bihar | | |
|-----------|---|-------|
| Sitamarhi | Rajendra Institute of Education and Social Service, Halimpur, P.O. Dumri Kala, Distt. Sitamarhi 843315 | OAH-1 |
| Kaimur | Atharahgawan Kushwaha Kalyan Parishad, Village Ramgarh, P.O. Umapur, Distt Kaimur | OAH-1 |
| Vaishali | Ekta Gram Seva Sansthan, Veer Kunwar Singh Colony, Near Saroj Nursing Home, Hajipur, Vaishali, Bihar | OAH-1 |
| Patna | Sister Nivedita Memorial Trust, C/o Mirdula Bhawan, Indira Lance, New Jakkanpur, Patna | DCC-1 |

Scheme for welfare of senior citizens

1520. SHRI BHUBANESWAR KALITA : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether there is any scheme for extending social security, welfare and